

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 22.10.2018 (Monday)

Court - II
11:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 74 of 2018	Mr. Pravin Jain & Ors. Vs. Diastar Pvt. Ltd. & Ors.	Santosh Chaurihaa	SiddharthGautam

For Admission (After Notice)

2.	Comp. App. (AT) No. 178 of 2018	IndraMuthuvel and Ors. Vs. S. Balasubramanian and Ors.	K.S. Mahadevan	V. Ramasubramanian, S. Gowthmam
3.	Comp. App. (AT) No. 223 of 2018	Narendra Kumar Dhoot Vs. Premier Ltd.	Sameer Gupta	Anurag Bhatt-R1 Manish Raj-R2(C.P.)
4.	Comp. App. (AT) No. 239 of 2018	Lakshmirattan Cotton Mills Company Ltd. Vs. Union of India, Ministry of Corporate Affairs & Anr.	Rahul Singh	PremaPriyadarshini
5.	Comp. App. (AT) No. 250 of 2018	YaminiBipinchandra Shah & Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna
6.	Comp. App. (AT) No. 338 of 2018	Bhagyodayam Company & Ors. Vs. Alexander Correya & Ors.	B. Ragunath	A. Ajith Kumar (R1-R3)

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M. J. D. S.
12/10/2018

By Order
15-10-18
Joint Registrar